

MAGNUS RETAIL LIMITED

("MAGNUS"/ "MRL" / "TARGET COMPANY"/"TC")

(Corporate Identification No. L72200MH1978PLC416753)

Registered Office: Unit no 365, Shirshagaon, Niphad, Nashik, Maharashtra- 422001; Phone No.: +91-9112271471;

Email id: info@magnusretail.in; magnusretailtd@gmail.com; Website: www.magnusretail.in

Open offer for acquisition of 8,78,878 Equity Shares of Rs. 10/- each representing 26.00% of the equity and voting share capital of the Target Company by Mr. Karronn Naresh Bajaj (Acquirer-1) and Mr. Aditya Naresh Bajaj (Acquirer-2) (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) and Lokmanthan - Marathi Daily (Nashik edition) on 24th December, 2024.

1. Name of the Target Company : Magnus Retail Limited
2. Name of the Acquirers : Mr. Karronn Naresh Bajaj (Acquirer-1)
Mr. Aditya Naresh Bajaj (Acquirer-2)
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : MUFG INTIME INDIA PRIVATE LIMITED
(Formerly known as Link Intime India Private Limited)
5. Offer details
 - a) Date of Opening of the Offer : Tuesday, 25th March, 2025
 - b) Date of the Closing of the offer : Tuesday, 08th April, 2025
6. Date of Payment of Consideration : 16.04.2025
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 7.00 per Equity Share		Rs. 7.00 per Equity Share
7.2.	Aggregate number of Shares tendered	8,78,878		250
7.3.	Aggregate number of Shares accepted	8,78,878		250
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 61,52,146		Rs. 1,750
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) • Number • % Fully Diluted Equity Share Capital	16,08,965 (47.60%)		16,08,965 (47.60%)
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	8,78,878 (26.00%)		250 (0.01%)
7.8.	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable
7.9.	Post offer Shareholding of Acquirers • Number • % Fully Diluted Equity Share Capital	24,87,843 (73.60%)		16,09,215 (47.61%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer
		17,71,335 (52.40%)	8,92,457 (26.40%)	17,71,335 (52.40%)
				17,71,085 (52.39%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 10.03.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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Email id: navigant@navigantcorp.com **Website:** www.navigantcorp.com

SEBI Registration No: INM000012243 **Contact person:** Mr. Sarthak Vijlani